

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 438 of 2013 in
Appeal No. 37 of 2013 &
IA Nos. 55 & 437 of 2013

Dated : 8th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

GMR Energy Ltd. ... Appellant(s)
Versus
Karnataka Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Gopal Jain
Mr. Alok Shankar

Counsel for the Respondent (s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo for R.2

Appeal No. 303 of 2013

Bangalore Electricity Supply Company Ltd. & Ors. ... Appellant(s)
Versus

GMR Energy Ltd. & Ors ... Respondent(s)

Counsel for the Appellant (s) :
Counsel for the Respondent (s): Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Gopal Jain
Mr. Alok Shankar for GMR
Mr. M.G. Ramachandran
Ms. Swagatika Sahoo for R.3

ORDER

We have heard the learned counsel for the parties.

Post the I.A. and Appeals for further hearing on **16.01.2014.**

(Rakesh Nath)
Technical Member
Ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson